

ITEM NO.203

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14922-14923/2009

(From the judgement and order dated 04/03/2009 in LPA No.863/2007,LPA No.914/2007 of the HIGH COURT OF JUDICATURE AT PATNA)

SANCHARI DEVI & ORS

Petitioner(s)

VERSUS

ARA MUNICIPAL CORPORATION & ORS

Respondent(s)

(With prayer for interim relief and office report)
(for final disposal)

Date: 08/02/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr.Gaurav Agrawal,Adv.

For Respondent(s) Mr.Shishir Pinaki, Adv.
For Mr. Samir Ali Khan,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter on a non-miscellaneous day for final disposal in the month of March, 2013.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Court Master